

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020**  
Onwards National Company Law Appellate Tribunal (NCLAT) will be  
functioning in the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan**  
**(M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

### **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.01.2020 (THURSDAY)**

**COURT OF CHAIRPERSON**

**11:45 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 58 of 2020	Harrish Khurana Liquidator of TEIL Projects Ltd. Vs. Engineers India Ltd. & Anr.	D. Ramya Gayathri	
<b>2.</b>	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan	
<b>3.</b>	Comp. App (AT) (Ins) No. 61 of 2020	Majestic Market Research Support Services Ltd. Vs. L & T Finance Ltd.	Ravi	
<b>4.</b>	Comp. App (AT) (Ins) No. 62 of 2020	SE Forge Ltd. Vs. Welmech Engineering Company Pvt. Ltd.	Mahesh Agarwal	
<b>5.</b>	Comp. App (AT) (Ins) No. 68 of 2020	Sirajudin Qureshi Vs. Jammu & Kashmir Bank Ltd. & Anr.	Amol Sinha	
<b>6.</b>	Comp. App (AT) (Ins) No. 72 of 2020	Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd	Pranay	

7.	Comp. App (AT) (Ins) No. 75 of 2020	Kundan Care Products Ltd. Vs. Surya Kanta Satapathy & Ors.	Prithu Garg	
8.	Comp. App. (AT) (Ins) No. 11 of 2020	Kundan Care Products Ltd. Vs. Surya Kanta Satapathy & Ors.  <b>With</b>	Prithu Garg	Meher Tandon

#### For Orders

9.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	Jeevan B. Panda
10.	Comp. App. (AT) (Ins) No. 1508 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Himanshu Shekhar	
11.	Comp. App. (AT) (Ins) No. 1512 of 2019	S and N Lifestyle Pvt. Ltd. Vs. Vishal Sethi	Mayank Mikhail Mukherjee	
12.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Goutham Shivshankar	Talha A. Rahman- R1
13.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
14.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan-R1 Vipul Mittal-R2
15.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	Anil Anchalia-RP P. Majumdar-OBC
16.	Comp. App (AT) (Ins) No. 1455 of 2019	Anubhav Anilkumar Agarwal Vs. Om Prakash Rohra & Anr.	Mahesh Agarwal	Amritpal Singh Khalsa
17.	Comp. App (AT) (Ins) No. 1501 of 2019	Dhiraj Prabhu Vs. Rajeev Shetty & Anr.	P V Dinesh	
18.	Comp. App. (AT) (Ins) No. 1509 of 2019	MM Ramachandran Vs. South Indian Bank Ltd. & Ors.	Shameem Ahmed	Parag Maini
19.	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	Punit Dutt Tyagi

20.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	Karan Khanna-R2
-----	---------------------------------	---	---------------	-----------------

**02:00 PM**

**For Orders**

21.	Comp. App. (AT) No. 346 of 2018 with I.A No. 3851, 3860,3962,4103, 4249 of 2019, 182,185 of 2020	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	S. Ramdakantha	Gauri Rasgotra
22.	Comp. App. (AT) No. 347 of 2018 with I.A. No. 3850,3859 of 2019	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

**For Hearing**

23.	Competition Appeal (AT) No. 19 of 2017 <b>Part Heard</b>	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
24.	Competition Appeal (AT) No. 20 of 2017 <b>Part Heard</b>	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
25.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) <b>Part Heard</b>	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
26.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Amit Mishra	Ritwik Bhattacharya
27.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Amit Mishra

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**